

**Court – I**  
**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**R.P No. 11 of 2012 in**  
**Appeal No. 97 of 2011**

**Dated : 15<sup>th</sup> January, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V J Talwar, Technical Member**

**Hindustan Chemicals Co. ... Appellant(s)**

**Versus**

**Dakshin Gujarat Vij Co. Ltd. & Ors. .... Respondent(s)**

**Gujarat Urja Vikas Nigam Ltd. & Anr. ... Review Petitioner**

**Counsel for the Review Petitioner: Ms. Swagatika Sahoo**

**Counsel for the Respondent(s): Ms. Priyamada Mishra for R-1**

**ORDER**

As requested by learned counsel for the appellant, post the matter for hearing on 30<sup>th</sup> January, 2013.

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**rkt/sm**